

**Completion of Recovery Certificate No. 2248 of 2019 against Sanjay Jethalal Soni (PAN: BVSPS9741N) in the matter of Timbor Home Limited.**

Recovery Certificate No. **RC 2248 of 2019** dated **June 19, 2019** was drawn **Shri Sanjay Jethalal Soni (PAN: BVSPS9741N)** for sum of **Rs. 15,73,986/- (Rupees Fifteen Lakh Seventy-Three Thousand Nine Hundred Eighty-Six Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. ORDER/SS/AS/2018-19/1928 dated January 22, 2019 in the matter of Timbor Home Limited.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

**30.01.2026**  
**Ahmedabad**



*Pooja Dhingraa*  
**RECOVERY OFFICER**

पूजा ढींगरा / Pooja Dhingraa  
वसूली अधिकारी एवं उपमहाप्रबन्धक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
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